

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 67(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE COMPANY: M/s. Daljit Singh Bawa & Ors. V/s. M/s Rising Star Constructions Co. Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	MR. KRISHNENDU DATTA, Adv Ms. PRACHI JOHRI, Adv		Respondent-	Prachi Johri
	MR. ANKUR S. KULKARNI, Adv Ms. SHWETA S. PARIHAR, Adv.		Petitioner	A.M.

ORDER

Learned Counsels for the parties have stated that the settlement has been finalized and they shall be taking appropriate steps for filing it on record.

To come up for final disposal in both the connected matters on 30.3.2017 in the event of compromising not being effected


(S.K. Mohapatra)
Member (Tech.)


(Ina Malhotra)
Member (Judicial)